

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/30(KB)2023
IA(I.B.C)/711(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS DINESH PANDEY
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For Personal Guarantor
Ms. Shrya Choudhary, Adv.

Mr. Rahul Auddy, Adv.] For PNB
Mr. Aditya Guoptu, Adv.

Mr. Rajesh Lihala,] RP

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/711(KB)2024:**
 - a) Ld. Counsel appearing for Personal Guarantor submits that Personal Guarantor has passed away in the month of January, 2024.
 - b) Copy of the death certificate be provided.
 - c) Further period of 10 days granted to file Reply Affidavit.
 - d) Post this matter on **26.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**